

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 211-212/2020

M/S UNITED SPIRITS LTD.

APPELLANT(S)

VERSUS

MANAGING DIRECTOR PAKSHIMANCHAL VIDYUT
VITRAN NIGAM LTD. & ANR.

RESPONDENT(S)

(IA No. 128556/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 20-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Rakesh Khanna, Sr. Adv.
Mr. Niraj Gupta, AOR
Mrs. Anshu Gupta, Adv.
Mr. Mukesh Kumar Jain, Adv.

For Respondent(s) Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List for hearing on 20th November, 2024.

Both the parties are permitted to file written submissions,
not exceeding three pages.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)